## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **DFR NO. 4067 OF 2016**

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Chhattisgarh State Power Distribution Ltd. ... Appellant(s)

Vs.

Real Power Pvt. Ltd. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup

## **ORDER**

Wrongly listed on board. List the matter on <u>04.09.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt